## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1088/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2017

NAME OF THE PARTIES:

Power House

V/s.

Nutri First Agro International Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME 23 Rupesh Lanjekan Adn. En Respondent Alanuk 23 Poesed Sanmkan Adn. In Petitian Rosto

## **ORDER**

## CP No. 1088/I&BP/NCLT/MB/MAH/2017

Both Petitioner and Corporate Debtor reported that they are exploring possibility for compromise, therefore, at their request, list this matter on 12.07.2017.

Sd/-

V. NALLASENAPATHY Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)